

DIVISION BENCH

P-110

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	TIRUPATI COMMERCIAL VS BALLAVPUR PAPER MFG. LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

Mr.Rishabh Karmani, Adv. ] For the Operational Creditor

Mr.Sandip Choraria,Adv. ]

Mr. Zeeshan Haque, Adv. ] For the Corporate Debtor

Mr.Ram Maroo,Adv. ]

Mr.Chitresh Saragoi, Adv. ]

**ORDER**

1. Ld.Counsel on both sides present.
2. Ld.Counsel appearing for the Corporate Debtor states that the amount claimed to be in default is being settled with the Operational Creditor. This position is not disputed by Ld.Counsel appearing for the Operational Creditor.
3. Post this matter for reporting settlement on **04/10/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**